

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2010 & IA 265 of 2010

Dated: 12th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Narayanpur Power Co. Pvt. Ltd. Appellant (s)

Versus

Karnatka Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. G.Joshi

**Counsel for the Respondent(s) : Mr. Venkat Subramaniam T.R.
Mr. Raghvendra S. Srivastava**

ORDER

At the request of the learned Counsel for the parties, post the matter for **hearing on 09.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK